



**TRIPURA JUDICIAL ACADEMY
NARSINGARH, AGARTALA**

E-mail: tja.agt2014@gmail.com / Website: <http://tja.tripura.gov.in>

F.14 (5)-HC/TJA/2015-2023/3206 – 16 Dated, Agartala, the 24th February, 2023.

N O T I F I C A T I O N

Hon'ble the High Court of Tripura has been pleased to nominate the following Judicial Officers to participate in the Training Programme at National Judicial Academy, Bhopal for the Academic Calendar Year 2022-23 from April, 2023 to May, 2023.

April, 2023				
Sl. No	Prog. No.	Date & Nature of Programme	Name of the Programme	Participant(s) nominated by Hon'ble the High Court of Tripura
1.	P-1339	01.04.2023 to 02.04.2023 (Regular)	Refresher Course on Land Acquisition	Sri Dhiman Debbarma , Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura.
2.	P-1341	08.04.2023 to 09.04.2023 (Regular)	National Conference on Sentencing, Probation and Victim Compensation	Smt. Mohona Deb , JM 1 st Class, -cum-Civil Judge (Jr. Div.), Court No.1, Udaipur, Gomati District.
May, 2023				
Sl. No	Prog. No.	Date & Nature of Programme	Name of the Programme	Participant(s) nominated by Hon'ble the High Court of Tripura
1.	P-1347	13.05.2023 to 14.05.2023 (Regular)	Training of Trainers for State Judicial Academies	Director , Tripura Judicial Academy, Narsingarh.

Be it mentioned here that the detailed Calendar and joining instructions for the participant Judicial Officers has been up-loaded by the NJA on their Website www.nja.nic.in for the AY: 2022-23 for aforementioned programmes.

The attendance in the Programme will be treated as official duty.

Sd/-

(S. Datta Purkayastha)
Director
Tripura Judicial Academy

Copy for information to:-

1. The Principal Secretary to the Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice, A. Lodh, Judge, High Court of Tripura, Agartala (Judge In-charge of Judicial Education and Training)
3. The Registrar General, High Court of Tripura, Agartala.
4. The District & Sessions Judge, Dhalai, Ambassa/ North Tripura, Dharmanagar/ Shepahijala, Sonamura/ West Tripura, Agartala/ Gomati Judicial District, Udaipur/ South Tripura Judicial District, Belonia/ Khowai Judicial District, Khowai/ Unakoti Judicial District, Kailashahar.
5. The Judge, Family Court, Ambassa, Dhalai District/ Dharmanagar, North Tripura District/ Kailashahar, Unakoti District/ Khowai, Khowai District/ Agartala, West Tripura District/ Sonamura, Sepahijala District/ Belonia, South Tripura District/ Udaipur, Gomati District.
6. **Sri Dhiman Debbarma**, Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura for information and compliance.
7. **Smt. Mohona Deb**, JM 1st Class-cum-Civil Judge (Jr. Div.), Court No.1, Udaipur, Gomati District for information and compliance.
8. System Analyst, High Court of Tripura, Agartala with a request to upload the Notification in the website of the High Court of Tripura and the website of Tripura Judicial Academy.

Also copy for information to:-

1. The Director, National Judicial Academy, Bhopal. This refers to letter no. NJA/Dir./Ac. Prog./ 2022-23/ 1506, dated, 01.08.2022 Fax- +917552696904, E-mail: **director.nja@nja.gov.in/ njabhopal@nja.gov.in / rgoda@nja.gov.in**
2. The Registrar (Administration), National Judicial Academy, India, Bhadbhada Road, P.O. Suraj Nagar, Bhopal – 462 044 (M.P.), Fax- 917552696904, E-mail: **nja@nja.gov.in/ njabhopal@nja.gov.in/ registraradmin@nja.gov.in/liasonoffice@nja.gov.in**. No nomination is made in respect of programme no. **SE-15 “International Counter-terrorism Summit 1 (in collaboration with CEELI Institute/Federal Judicial Center (FJC)”** as per our telephonic conversation.

Director
Tripura Judicial Academy